

**Defective Case Register from 2025-03-18 to 2025-03-18**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/10709/2025	ABINASH BARIK	2025-03-18	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
2	D-WP(C)/10645/2025	PRAKASH CHANDRA MISHRA	2025-03-18	1.Period of Delay 824 days delay
3	D-WP(C)/10768/2025	RAMA KRISHNA BISOI	2025-03-18	Paragraphs of writ petition not correctly numbered
4	D-WP(C)/10691/2025	SURYA KANTA PARHI,A.S.C	2025-03-18	1.Legible copy of Annexure-4 and 5 to be filed..2.The name of the opp.parties not correctly furnished in affidavit.
5	D-WP(C)/10799/2025	JYOTIRMAY GUPTA	2025-03-18	.Petition not correctly addressed to Honorable Court
6	D-ABLAPL/7959/2025	KHUSBU PANIGRAHI	2025-03-18	.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
7	D-WP(C)/10714/2025	ASHIS KUMAR MISHRA	2025-03-18	1.Para -3 of Writ Petition in place of Pradeep kumar Mohapatra stated as Pradeep Kumar Parida as Annexure 1
8	D-WP(C)/10771/2025	BANABIHARI RAY	2025-03-18	1.Legible copy of page-20 to be filed.2.double copy of Annexure-1 filed.3.Synopsis and date charts are not alphabetically paginated.
9	D-ABLAPL/7975/2025	PRADEEP KUMAR DAS	2025-03-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page nos . 9 10 not neat. 2..Petition not correctly addressed to Honorable Court
10	D-WP(C)/10706/2025	MADHAB LAL AGARWAL	2025-03-18	.Receipt Showing Serv.copy To ct not Filed.
11	D-WP(C)/10695/2025	BHABANI SANKAR DAS	2025-03-18	1.Paragraphs of writ petition not correctly numbered.2.The name of opp.party not correctly furnished in affidavit.
12	D-CMP/7436/2025	PRASANNA KUMAR MISHRA	2025-03-18	1) .Annexure -5 is order dated 11 .02 .2025 but in prayer of c .m .p it is furnished 11 .02 .2024(2)Not properly addressed to HONBLE COURT 3.Petition not correctly addressed to Honorable Court
13	D-WP(C)/10707/2025	RABI NARAYAN PANDA	2025-03-18	Age of the opp.party no 5 to 7 not mentioned in the cause title.
14	D-CRLMC/8048/2025	RAJAT KUMAR PANDA	2025-03-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED.  Date of execution not stated in v.nama and LAA fee of Rs.10/-not paid,(ii)Index and IA

				not page marked(iii)Status of parties in trial court not stated
15	D-CRLMC/8016/2025	SUJIT KUMAR DAS	2025-03-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.  1. As per standing order no.3 dtd. 9-7-2024, name of the prosecutrix / Informant shall not be furnished in the petition. 2.Age of the petitioner no.1 in cause title not tally with annex.2. 3.Name of the trial court in cause title and prayer of petition not tally with annex.4.
16	D-WA/6133/2025	LALIT KUMAR MAHARANA	2025-03-18	1.Period of Delay 86 days delay. 2.Page No. 190 Annexure-33 Date of order not tally with Index.
17	D-WP(C)/10699/2025	SADASIVA PATRA (1)	2025-03-18	Legible copy of page-26 and 27 to be filed
18	D-CRLREV/8088/2025	GOPINATH MISHRA	2025-03-18	NEITHER CERTIFICATE OF GOOD GROUND NOR FILING ANY REVISION BEFORE LEARNED SESSIONS JUDGE FILED.(II)MAY BE REGD. AS APPEAL U/S.378(4)OF CR.PC.
19	D-RSA/10764/2025	DEBENDRA KUMAR MOHANTY	2025-03-18	1.D.C.Fee of Rs.37351/- to be Paid. 2.No.Appellants No-1 to 3 not executed the Vakalatnama 3.In Being Aggrieved Portion Annexure -1 be corrected..
20	D-CRLMP/8020/2025	GIRIJA SANKAR NAYAK	2025-03-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  PAGE NO. 9 and 64 NOT ATTACHED TO THE PETITION 2.PAGING OF PAGE NOS. 62 and 63 INTERCHANGED
21	D-CRLREV/8091/2025	GOPINATH MISHRA	2025-03-18	NEITHER CERTIFICATE OF GOOD GROUND NOR FILING OF REVISION BEFORE LEARNED SESSIONS JUDGE FILED,(ii)MAY BE REGD. AS APPEAL U/S.378(4)CR PC.
22	D-WA/10515/2025	SAIBRATA RATH	2025-03-18	PageN0.42 to 46 50 90 to 93 199 and 201 neat copy not filed.
23	D-WP(C)/10703/2025	SUBHADUTTA ROURAY	2025-03-18	1.The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished.2.Date mentioned in Annexure-9 does not tally with book marks index, index and avement of writ petition.3.2nd date mentioned under Annexure-1 in book marks index appears to be wrong.
24	D-WA/10606/2025	SASWAT DAS, A.G.A.	2025-03-18	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- not paid.

25	D-WA/10599/2025	SASWAT DAS, A.G.A.	2025-03-18	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- not paid
26	D-TRP(C)/10949/2025	PABITRA KUMAR NAYAK	2025-03-18	Cause title not correctly furnished in the IA
27	D-BLAPL/7164/2025	ABHINANDAN PRADHAN	2025-03-18	1.In the name lower court does not tally cause title as well as annexure- 2
28	D-WP(C)/10795/2025	PRAMOD KUMAR ROUT	2025-03-18	1.Petitioner No.4.Not Made a Party.
29	D-CMAPL/10938/2025	RAMAKANTA SARANGI	2025-03-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1. C.copy of dismissal order not filed
30	D-CRLREV/8094/2025	MRITUNJAY BANERJEE	2025-03-18	GOOD GROUND CERTIFICATE NOT GIVEN,(ii)APPEAL CASE NO.BE CORRECTED IN PRAYER(9th LINE FROM TOP)BE CORRECTED,(iii)ANX.1 DOES NOT RELATE TO PRESENT PETITINER AND A.FEE OF Re.1.10p.BE PAID ON ANX.1
31	D-CRLMC/7984/2025	SANTOSH KUMAR MAHANTY	2025-03-18	14-NOT PROPERLY INDEXED.
32	D-BLAPL/8129/2025	DURGA PRASAD PATTNAIK	2025-03-18	C.Copy of rejection order not filed. Petitioner No.2 not executed in the vakalatnama and rejection order in respect of petitioner No. 2 not filed
33	D-CRLMC/8036/2025	ASUTOSH TRIPATHY	2025-03-18	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  1. Signature of the petitioner on V.Nama not legible. 2..Petition not correctly addressed to Honorable Court
34	D-CRLMC/7871/2025	ALOK KUMAR MOHAPATRA	2025-03-18	Page nos. 11 and 26 not legible.
35	D-WP(C)/10894/2025	SUBASH CHANDRA ACHARYA	2025-03-18	1.Address of opp.party No.3 not correctly furnished.2.Annexure-5 and 6 not exhibited.3.Mobile number of all the counsel in vakaltnama not furnished
36	D-ABLAPL/7999/2025	AMLAN SHAKTI PAUL	2025-03-18	4-AFFIDAVIT/VERIFICATION NOT PROPER.  Name of C.T 333/2025 in FIR , not correct in synopsis and petition . 2. Deponent not furnished his Occupation in the affidavit.
37	D-ABLAPL/7992/2025	CHIRANJIB ROUT	2025-03-18	G.R. no. blank in the petition.
38	D-CRLREV/8095/2025	MRITUNJAY BANERJEE	2025-03-18	3-AUTHENTICATION FEE IS DEFICIENT.  1. AU FEE Re.1.10P.BE PAID ON ANX.1 2. GOOD GROUND CERTIFICATE NOT FURNISHED,(ii)ANX.1 DOES NOT RELATE TO PRESENT PETITIONER, (iii)APPEAL CASE NO.BE CORRECTED IN PRAYER(9th LINE FROM TOP)
39	D-ABLAPL/7942/2025	PRATYUSHA NAIDU	2025-03-18	1. Index shows Bail Application instead of ABail Application. 2. Petitioner No 1 and 3

				signed the V Nama in a South Indian Language needs attestation of advocate
40	D-CRLA/8239/2025	PRASANTA KUMAR JENA	2025-03-18	1. Period of Delay 18 days 2. Place it after filing of C.copy of impugned order
41	D-ABLAPL/7972/2025	LAXMIDHAR MAHAPATRA	2025-03-18	P.S. No mentioned in Petition not correctly furnished.
42	D-WP(C)/11045/2025	CHANDRAKANTA NAYAK	2025-03-18	GOVT to be a OPP. Party in this writ petition
43	D-CMP/10548/2025	RABINDRA KUMAR SAHOO	2025-03-18	The date of order mentioned at Page No-1 of the Petition be corrected.
44	D-WP(C)/10844/2025	SATYAJIT BEHERA	2025-03-18	1. In index serial no not in order. 2. Page no 14 not neat and legible.
45	D-WP(C)/10741/2025	MANOJ PANIGRAHI	2025-03-18	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  Certified copy of annex.1 to be filed.
46	D-ABLAPL/8103/2025	JYOTIRMAYA SAHOO	2025-03-18	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  Welfare fund of Rs.50/- not paid in Vnama.
47	D-CMP/10556/2025	RABINDRA KUMAR SAHOO	2025-03-18	The date of judgment mentioned in the I.A No-426/25 and also in its Prayer be corrected.
48	D-CRLMP/8017/2025	DEBASNAN DAS	2025-03-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
49	D-ABLAPL/8050/2025	SATRUGHNA DASH (A)	2025-03-18	Year of the FIRs mentioned in the index under annexs.1 and 2 not tally to FIRs
50	D-BLAPL/8090/2025	JYOTI PRAKASH PATRA	2025-03-18	1.The name of the Court at the bottom of the rejection order not found.2.Date of execution not furnished.
51	D-WP(C)/10769/2025	RAMA KRISHNA BISOI	2025-03-18	Page 23 not neat.
52	D-ABLAPL/8047/2025	KEDAR SANKAR SAHU	2025-03-18	Page 13 not legible
53	D-ABLAPL/8104/2025	SIVA SANKAR CHAINI	2025-03-18	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 14-NOT PROPERLY INDEXED.  Index not properly page marked. Petitioner being minor has executed Vnama.
54	D-WP(C)/10697/2025	SADASIVA PATRA (1)	2025-03-18	1.Legible copy of page-17 and 18 to be filed.2.The name of opp.parties not correctly furnished in index and affidavit.3.The name of the petitioner in affidavit not correctly furnished.
55	D-WP(C)/10743/2025	RAJENDRA NARAYAN ROUT	2025-03-18	Name of the District not correctly furnished in the cause title relating to address of opp.no.2.
56	D-WP(C)/10665/2025	PRASANTA KUMAR SATAPATHY	2025-03-18	Annexure 3 series not Neat and Legible

57	D- CONTC/10465/2025	ADV.	2025-03-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
58	D-WP(C)/10657/2025	ALOK KUMAR MOHANTY	2025-03-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
59	D-WP(C)/10668/2025	NIRANJAN NAYAK	2025-03-18	Page No 23 39 40 41 42 and 43 not Neat and Legible.
60	D- CONTC/10716/2025	ADV	2025-03-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
61	D-WP(C)/10642/2025	UMESH CHANDRA PATNAIK	2025-03-18	Page No.144 145 194 and 195 neat copies not filed.
62	D-BLAPL/7978/2025	HARIHAR PANIGRAHI	2025-03-18	8-CAUSE TITLE NOT IN ORDER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  Honble Court not mentioned in the cause title.
63	D-WP(C)/10825/2025	BRAHMANANDA TRIPATHY	2025-03-18	20-VERNACULAR CERTIFICATE NOT FURNISHED.  .Petition not correctly addressed to Honorable Court
64	D-WP(C)/10693/2025	SASWAT KUMAR ACHARYA	2025-03-18	1.The name of the counsel in capital letter and enrollment number in last page of writ petition not furnished.2.Writ petition is not correctly page marked.
65	D-WP(C)/10662/2025	PARSURAM PANDA	2025-03-18	Para 2 of the Writ petition, U/s 8(A) in place of OPLE Act marked as OLPE Act
66	D- ABLAPL/7912/2025	ALOK KUMAR MOHAPATRA	2025-03-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  Occupation and paragraph not mentioned in the affidavit.
67	D- ABLAPL/8120/2025	PRASANTA KUMAR SAHOO	2025-03-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  page no.11 partially neat.
68	D- ABLAPL/7904/2025	SAUMYA RANJAN PRADHAN	2025-03-18	1.Page no.11 not legible . 2. Page no 17 in connection with FIR in complete .
69	D-CRLMC/7935/2025	USHARANI PATI	2025-03-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
70	D-BLAPL/7996/2025	CHIRANJIB ROUT	2025-03-18	As per standing order the name of informant shall not be mentioned in the Petition
71	D-BLAPL/8049/2025	AMITAV TRIPATHY	2025-03-18	1. Paragraph no. not correctly furnished in the petition.
72	D-BLAPL/8093/2025	RAJIB LOCHAN PATTNAIK	2025-03-18	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				As per cause title and signature of executants, name of the petitioner not properly furnished in V.nama.
73	D-ABLAPL/8024/2025	RABINARAYAN NAYAK	2025-03-18	G.R case number mentioned at paragraph 1 not tally to the number mentioned in the FIR
74	D-CRLMC/7962/2025	SANJIB KUMAR BHANJADEO	2025-03-18	A.Fee of Rs. 1.10 not paid.
75	D-BLAPL/7954/2025	TUKUNA KUMAR MISHRA	2025-03-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 11 not neat.
76	D-BLAPL/8004/2025	DEBASIS SAHOO	2025-03-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 8 9 and 12 not neat.
77	D-CRLMC/7971/2025	ABHISIDDHANTA SAHOO	2025-03-18	H.C.B.A. fee of Rs. 50/- and A.C.W.F. of Rs.10/- not paid on vakalatnama. A.Fee of Rs. 2.20 not paid.
78	D-BLAPL/8043/2025	ASUTOSH TRIPATHY	2025-03-18	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. provision not correct in cause title. 2 Dtd. 20-3- 2016 in date chart, not tally with FIR.
79	D-BLAPL/8009/2025	ASIT KUMAR DAS	2025-03-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
80	D-CRLREV/8041/2025	TRILOCHAN NANDA	2025-03-18	1- cause title to impugned order not filed.2- certificate of non filing of revision before concerned sessions judge not furnished.
81	D-WP(C)/10786/2025	KEDAR CHANDRA SHRANGI	2025-03-18	.Subject Code Not Furnished .
82	D-CRLREV/8087/2025	RABINDRANATH BARIK	2025-03-18	1. Period of Delay 734 days
83	D-BLAPL/8064/2025	ANANTA BALLAV SATAPATHY	2025-03-18	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Provision of Law not correctly furnished. 2.Petition not correctly addressed to Honorable Court
84	D-BLAPL/8019/2025	PVS NANAJI ACHARY	2025-03-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Status of opp. party wrongly mentioned in cause title.Annexure 3 wrongly mentioned in page no. 19. page nos. 29 and 30 not neat.
85	D-BLAPL/8046/2025	KARUNAKAR GAYA	2025-03-18	Year of the S.T. in synopsis and petition, not tally with rejection order.
86	D-BLAPL/8152/2025	PARTHA SARATHI DAS	2025-03-18	3-AUTHENTICATION FEE IS DEFICIENT. A.fee of Rs 28.o5/-paise to be paid .
87	D-BLAPL/8062/2025	SIDDHANT SARANGI	2025-03-18	1. As per rejection order under Annexure-2,in C.T.Case No.620/2023 not mentioned in the cause title.
88	D-WP(C)/10876/2025	BHABANI PRASAD MOHANTY	2025-03-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

89	D-WP(C)/10915/2025	BANSHIDHAR SATAPATHY	2025-03-18	1.Date charts not alphabetically paginated.2.Annexures in book marks index are not serially marked.
90	D-CONTC/10439/2025	BRAJA MOHAN SARANGI	2025-03-18	1. Code NOT CORRECTLY FURNISHED 2. PAGING OF INDEX,SYNOPSIS AND DATE CHART BE OMITTED.2. NOT PROPERLY ADDRESS TO THE HONBLE COURT
91	D-BLAPL/8121/2025	ARUNA KUMAR NAYAK	2025-03-18	A.Fee of Rs.2.20 not paid
92	D-BLAPL/8056/2025	MANOJ BIHARI DAS	2025-03-18	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. L.A.A.fee of Rs.10/- not paid on V. Nama.
93	D-WP(C)/10917/2025	BANSHIDHAR SATAPATHY	2025-03-18	1.I.A. is not page marked.2.Date charts not alphabetically paginated.
94	D-BLAPL/7925/2025	DIPTI RANJAN BHOKTA	2025-03-18	1.Page no 22 not legible
95	D-ABLAPL/8013/2025	SANJIT MISHRA	2025-03-18	4-AFFIDAVIT/VERIFICATION NOT PROPER.  . Name of the deponent on affidavit does not tally with Solemnly affirmation para 2..Petition not correctly addressed to Honorable Court
96	D-BLAPL/8078/2025	SAROJ RANJAN SUBUDHI	2025-03-18	1. Provision of Law not correctly furnished.
97	D-WP(C)/10849/2025	CHANDRAKANTA NAYAK	2025-03-18	Complete address of op.no 4 not furnished .
98	D-CRLMC/7868/2025	ALOK KUMAR MOHAPATRA	2025-03-18	1. GR case number not correctly furnished in cause title.
99	D-ABLAPL/8008/2025	SIDDHARTH GOUTAM DAS	2025-03-18	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Page nos. 9 and 10 not neat and legible.2. Signature of the petitioner No.2 on V.Nama does not tally with cause title.
100	D-BLAPL/8225/2025	AKASH ACHARYA	2025-03-18	4-AFFIDAVIT/VERIFICATION NOT PROPER.  Occupation not mentioned in the affidavit.Age of the petitioner not tally with Rejection order and cause title. 2..Receipt Showing Serv.copy To cg not Filed.
101	D-WP(C)/10920/2025	BANSHIDHAR SATAPATHY	2025-03-18	1.Page No.20 is to be exhibited as Annexure-5 as per index.2.Mobile and enrollment number of all the counsel in vakaltnama not furnished
102	D-ABLAPL/8010/2025	DURGA PRASANNA MISHRA	2025-03-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				1. Page nos.11 15 23 43 47 and 50 not neat and legible.
103	D-CONTC/10554/2025	JAYDEEP PAL	2025-03-18	1.Hologram of Rs.50/- Not Paid On V>Nama
104	D-BLAPL/8058/2025	PRASANNA KUMAR MISHRA	2025-03-18	1.The name of the court at the bottom of rejection order not found..2. As per Standing order No. 03 dated 09.07.2024, the name of the informant /Victim shall not be reflected in the petition. Put up for further S.R.
105	D-WP(C)/10845/2025	SATYAJIT BEHERA	2025-03-18	1.Legible copy of page-14 to be filed.2.Paragraphs of writ petition not correctly numbered.
106	D-ABLAPL/8142/2025	ABHINANDAN PRADHAN	2025-03-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1.C.T.Case No.not mentioned in the petition.2. Seal and Signature of the Notarial not furnished in affidavit.
107	D-WP(C)/10719/2025	HIMANSU SEKHAR SATAPATHY	2025-03-18	Page No 11 12 and 22 to 29 not Neat and Legible.
108	D-BLAPL/8096/2025	ASIT KUMAR JENA	2025-03-18	1. BLAPL Petition,Annexure 1 and 2 not properly page marked in Index.
109	D-WP(C)/10723/2025	BHABANI SANKAR DAS	2025-03-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  Code not indicated in the cause title.
110	D-CONTC/10688/2025	ADV	2025-03-18	Copy of impugned order not filed. Part order quoted in the petition
111	D-WP(C)/10725/2025	BIBHU PRASAD MOHANTY	2025-03-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
112	D-ABLAPL/8137/2025	SAMBIT KAR	2025-03-18	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. Name of Father of the Petitioner not furnished on the cause title.2.Synopsis and Date chart not alphabetic paginated in Index.
113	D-BLAPL/8119/2025	TRILOCHAN DASH	2025-03-18	Signature of the deponent not made in the affidavit.The relation of the deponent wrongly mentioned as father in the affidavit
114	D-WP(C)/10860/2025	KUNAL KUMAR SWAIN	2025-03-18	I.A. is not correctly addressed to Honorable Court.
115	D-WP(C)/9428/2025	GOPINATH MISHRA	2025-03-18	Page no 21 23 25 26 28 47 51 52 and 53 not neat and legible
116	D-CRLMC/7838/2025	AMIT PRASAD BOSE	2025-03-18	8-CAUSE TITLE NOT IN ORDER.  C.T.Case number be reconciled as per certified copy of impugned order filed.
117	D-WP(C)/10728/2025	ANJAN KUMAR BISWAL	2025-03-18	Page No 33 to 40 not Neat and Legible

118	D-WP(C)/10868/2025	PRAFULLA KUMAR MOHAPATRA	2025-03-18	.Petition not correctly addressed to Honorable Court
119	D-CONTC/10207/2025	ADV.	2025-03-18	1.Age of petitioner differs from the age of deponent
120	D-WP(C)/10862/2025	PRAFULLA KUMAR MOHAPATRA	2025-03-18	The name of the petitioner in capital letters and enrollment number in last page of writ petition not furnished.
121	D-CMP/10827/2025	RUDRA NARAYAN PARIJA	2025-03-18	Not properly addressed in the I.A.
122	D-CRLMC/7848/2025	ALOK KUMAR MOHAPATRA	2025-03-18	15-ALL PAPERS NOT PROPERLY SIGNED. Index,synopsis and date chart filed without signature,(ii)Relevant documents viz.,compromise affidavits,statements etc.,if any be filed
123	D-WP(C)/10720/2025	ARUPANANDA GOSWAMY	2025-03-18	.Subject Code incorrectly Mentioned
124	D-CONTC/10600/2025	RASMI RANJAN DASH	2025-03-18	1.L.A.A Welfare Fee of Rs.10/- Not Paid On V>Nama
125	D-FAO/10543/2025	DEBASISH PATNAIK	2025-03-18	1.Period of Delay 63 days delay
126	D-FAO/10550/2025	DEBASISH PATNAIK	2025-03-18	1. Period of Delay 793 days delay
127	D-WP(C)/10721/2025	SIDDHARTH GOUTAM DAS	2025-03-18	Page no 12 not neat and legible.
128	D-WP(C)/10831/2025	ANUP KUMAR MOHAPATRA	2025-03-18	20-VERNACULAR CERTIFICATE NOT FURNISHED.
129	D-CMAPL/10954/2025	ADV.	2025-03-18	Name of the petitioner not correctly furnished
130	D-CRLA/8044/2025	TRILOCHAN NANDA	2025-03-18	Neat page nos.58 and 60 be filed.
131	D-RVWPET/10914/2025	ARUN KUMAR ACHARYA	2025-03-18	Place it after filing of C.copy of impugned order
132	D-WP(C)/10812/2025	KUNAL KUMAR SWAIN	2025-03-18	Page 36 37 and 117 to 120 not proper arranged.
133	D-TRPCRL/8026/2025	ARUNA KUMAR NAYAK	2025-03-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. Affirmation not authenticated by the Notary
134	D-WA/10735/2025	ASHOK KUMAR MOHAPATRA	2025-03-18	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- not paid
135	D-WP(C)/10823/2025	KISHORE CHANDRA PRADHAN	2025-03-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page nos. 21 22 and 24 are partially neat. 2 Date of representation in annex.4 not tally in index.
136	D-CRLREV/7140/2025	SURYAKANTA DWIBEDI	2025-03-18	certificate in support of good grounds not furnished.
137	D-CRLMC/7982/2025	SANTOSH KUMAR MAHANTY	2025-03-18	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				Paragraph not correctly mentioned in the petition copy.Paragraph not correctly mentioned in the affidavit.
138	D-OTAPL/10951/2025	TUSHAR KANTI SATAPATHY,SR.S.C	2025-03-18	1. Page no. 75 not filed. 2. Page no. 121 repeated twice.
139	D-BLAPL/8131/2025	M. BALAJI RAO	2025-03-18	3-AUTHENTICATION FEE IS DEFICIENT. A.fee of Rs7.15/- to be paid . 2..Petition not correctly addressed to Honorable Court
140	D-WP(C)/10727/2025	CHITTA RANJAN SWAIN	2025-03-18	Neat and Legible copy of Page No 20 22 23 24 29 to be filed.
141	D-WP(C)/10897/2025	SAROJA KANTA SAMAL	2025-03-18	Page 12 not neat.
142	D-WP(C)/10780/2025	SATRUGHNA DASH (A)	2025-03-18	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
143	D-WP(C)/10982/2025	MANOJA KUMAR KHUNTIA	2025-03-18	.Subject Code incorrectly Mentioned
144	D-WP(C)/10770/2025	RAMA KRISHNA BISOI	2025-03-18	Detailed and Complete address of OP No 2 and 3 not Furnished. 2. page No 22 not Neat and Legible
145	D-CRLMC/7869/2025	SANJIT KUMAR DAS	2025-03-18	1. CMC number not correctly furnished in Index, Date chart and para no. 4. 2. Date of order not correctly furnished in Prayer of the petition. 3. Certified copy of annex-1 not filed.
146	D-RVWPET/10801/2025	ADV.	2025-03-18	1. Period of Delay 07 days
147	D-CRLMC/7880/2025	JAGABANDHU SAHU	2025-03-18	1. Letter dated and Email dated not correctly furnished in para no.4.

**DEFECTIVE REPORT LIST****DEFECTIVE REPORT OF 18-03-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
1	CMAPL/740/2022	CMAPL/740/2022	BRAHMANANDA TRIPATHY	OTHERS. C.COPY OF DISMISSAL ORDER NOT FILED OTHERS. DATE OF DISMISSAL NOT CORRECTLY FURNISHED IN THE 1ST PAGE 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED